

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 287 of 2015 & IA No. 468 of 2015**

**Dated: 18<sup>th</sup> July, 2016**

**In the matter of:-**

**M/s. Swasti Power Ltd.**

**... Appellant(s)**

**Versus**

**Uttrakhand Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

**ORDER**

**Bench did not assemble today.**

**The Appeal is posted for hearing on 20<sup>th</sup> Sep, 2016.**

**(Court Master)**

kt